

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:467
ANSWERED ON:15.03.2012
POVERTY ALLEVIATION SCHEMES
Choudhary Shri Harish

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the schemes being implemented for poverty alleviation in Rajasthan;
- (b) the amount allocation to Rajasthan under the said schemes alongwith the details of the amount utilized;
- (c) whether the Government has reviewed or monitored the said schemes in the State; and
- (d) if so, the details thereof including action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development implement, through State Government and Union Territory Administration the major Schemes namely Swarnjayanti Gram Swarozgar Yojana (SGSY)/National Rural Livelihood Programme (NRLM)and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in rural areas of the country, including Rajasthan.

(b): During 2010-11, in Rajasthan, Central allocation and utilisation under SGSY/NRLM were Rs. 72.00 crore and Rs. 99.54 crore respectively, where as under MGNREGA Central release and utilization were Rs. 2788.82 crore and Rs. 3289.07 crore respectively. Utilisation is out of total available funds including opening balance, State release, and misc. receipts.

(c) & (d): The Ministry of Rural Development has put in place a comprehensive system of monitoring and review of the implementation of the programme, which inte-ralia include Periodical Progress Report, Performance Review Committee, Area Officer's Scheme, Nation Level Monitors and Vigilance and Monitoring Committees at the State and District Levels. The implementation of the Schemes are under constant review and necessary actions are taken wherever such actions are warranted for better functioning of the schemes.